



IN THE HIGH COURT OF KARNATAKA AT BENGALURU

DATED THIS THE 19TH DAY OF FEBRUARY, 2026

BEFORE

THE HON'BLE MR. JUSTICE R DEVDAS

WRIT PETITION NO. 6765 OF 2024 (KLR-RES)

BETWEEN:

1. SRI. MANJUNATHA
S/O SINGRIGOWDA
AGED ABOUT 58 YEARS
RESIDING AT HOUSE NO.1817
ADARSHANAGAR, ADLIMANE ROAD
HASSAN DISTRICT - 573 201.
2. JAYALAXMI
DAUGHTER OF SINGRIGOWDA
AGED ABOUT 64 YERS
RESIDING AT HOUSE NO.1817
ADARSHANAGAR, ADLIMANE ROAD
HASSAN DISTRICT - 573 201.
3. POOJAGOWDA
W/O DHARANIGOWDA
AGED ABOUT 28 YEARS
RESIDING AT HOUSE NO.1817
ADARSHANAGAR, ADLIMANE ROAD
HASSAN DISTRICT - 573 201.
4. MANASA
W/O B N RAMESH
AGED ABOUT 32 YEARS
RESIDING AT HOUSE NO.1817





ADARSHANAGAR, ADLIMANE ROAD
HASSAN DISTRICT - 573 201.

5. KAMALA
D/O SINGRIGOWDA
AGED ABOUT 56 YEARS
RESIDING AT HOUSE NO.1817
ADARSHANAGAR, ADLIMANE ROAD
HASSAN DISTRICT - 573 201.
6. BASAVARAJU
S/O SINGRIGOWDA
AGED ABOUT 54 YEARS
RESIDING AT HOUSE NO.1817
ADARSHANAGAR, ADLIMANE ROAD
HASSAN DISTRICT - 573 201.
7. KRISHNAMURTHY
S/O SINGRIGOWDA
AGED ABOUT 52 YERS
RESIDING AT HOUSE NO.1817
ADARSHANAGAR, ADLIMANE ROAD
HASSAN DISTRICT - 573 201.
8. NARASIMHASWAMY
S/O SINGRIGOWDA
AGED ABOUT 50 YEARS
RESIDING AT HOUSE NO.1817
ADARSHANAGAR, ADLIMANE ROAD
HASSAN DISTRICT - 573 201.
9. RAVISHANKAR @ RAVIKANTH
S/O SINGRIGOWDA
AGED ABOUT 48 YEARS
RESIDING AT HOUSE NO.1817



ADARSHANAGAR, ADLIMANE ROAD
HASSAN DISTRICT - 573 201.

10. GANESHA
S/O SINGRIGOWDA
AGED ABOUT 46 YEARS
RESIDING AT HOUSE NO.1817
ADARSHANAGAR, ADLIMANE ROAD
HASSAN DISTRICT - 573 201.
11. RAJESHA
S/O SINGRIGOWDA
AGED ABOUT 44 YEARS
RESIDING AT HOUSE NO.1817
ADARSHANAGAR, ADLIMANE ROAD
HASSAN DISTRICT - 573 201.
12. SATHISHA
S/O SINGRIGOWDA
AGED ABOUT 42 YEARS
RESIDING AT HOUSE NO.1817
ADARSHANAGAR, ADLIMANE ROAD
HASSAN DISTRICT - 573 201.
13. GIRISHA
S/O SINGRIGOWDA
AGED ABOUT 40 YEARS
RESIDING AT HOUSE NO.1817
ADARSHANAGAR, ADLIMANE ROAD
HASSAN DISTRICT - 573 201.
14. CHETHAN
S/O SINGRIGOWDA
AGED ABOUT 34 YEARS
RESIDING AT HOUSE NO.1817



ADARSHANAGAR, ADLIMANE ROAD
HASSAN DISTRICT - 573 201.
PETITIONERS NO.2 TO 14 ARE
REP BY THEIR GPA HOLDER MANJUNATH.

...PETITIONERS

(BY SRI. JWALA KUMAR, ADVOCATE)

AND:

1. THE STATE OF KARNATAKA
VIDHANASOUDHA
AMBEDKAR VEEDHI
BANGALORE - 560 001,
REPRESENTED BY ITS SECRETARY.
2. DEPUTY DIRECTOR OF LAND RECORDS
HASSAN TALUK,
HASSAN DISTRICT - 573 201.
3. ADDITIONAL DEPUTY DIRECTOR
OF LAND RECORDS, HASSAN TALUK
HASSAN DISTRICT - 573 201.
4. REGIONAL JOINT DIRECTOR OF LAND RECORDS
MYSORE DIVISION, MYSORE - 570 005.
5. PUTTAMMA
WIFE OF VENKATEGOWDA, MAJOR
RESIDENT OF UDDUR VILLAGE,
KASABA HOBLI, HASSAN TALUK
HASSAN DISTRICT - 573 201.
6. HARISH
SON OF RANGEGOWDA



MAJOR
SIDENT OF UDDUR VILLAGE,
KASABA HOBLI, HASSAN TALUK
HASSAN DISTRICT - 573 201.

7. RAVIKUMAR K.P.
S/O PARAMESHWARAPPA
MAJOR
SIDENT OF UDDUR VILLAGE,
KASABA HOBLI, HASSAN TALUK
HASSAN DISTRICT - 573 201.
8. JAYAKUMAR
SON OF LAXMEGOWDA
MAJOR
SIDENT OF UDDUR VILLAGE,
KASABA HOBLI, HASSAN TALUK
HASSAN DISTRICT - 573 201.

...RESPONDENTS

(BY SMT. NAVYA SHEKHAR, AGA FOR R1 TO R4)

THIS WP IS FILED UNDER ARTICLES 226 AND 227 OF THE CONSTITUTION OF INDIA PRAYING TO 1) SET ASIDE / QUASH THE ORDER DATED 17/03/2023 PASSED IN LNSJD.REVISION PETITION NO. 89/2022-23, BY THE REGIONAL JOINT DIRECTOR OF LAND RECORDS MYSORE DIVISION, MYSORE ANNEXURE-H AND ETC.,

THIS PETITION, COMING ON FOR ORDERS, THIS DAY, ORDER WAS MADE THEREIN AS UNDER:



CORAM: HON'BLE MR. JUSTICE R DEVDAS

ORAL ORDER

On 05.02.2026, the following order was passed:

"Finally, two weeks time is granted at the request of the learned counsel for the petitioners to comply the office objections.

Failing which, the matter shall be listed for dismissal on 19.02.2026."

2. Matter is called out. There is no representation for the petitioners.
3. Office objections have not been complied with.
4. Consequently, the writ petition stands ***dismissed for non-compliance of office objections.***

**Sd/-
(R DEVDAS)
JUDGE**

rv
List No.: 2 Sl No.: 1